

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1140/2019

New Delhi this the 09th day of April, 2019

Hon'ble Sh. Pradeep Kumar, Member (A)

Vikram
S/o Shri Roop Lal
Aged about 37 years,
R/o H.No.134, Street No.5, Rishal Garden,
Najafgarh Road, Nangloi, Delhi-110041 ... Applicant

(By Advocate : Sh. Ashwani Kumar Dubey)

Versus

1. The Government of NCT of Delhi
Through Secretary
Delhi Secretariat, I.P.Estate,
New Delhi – 110002

2. The Directorate of Prosecution
Through Director of Prosecution
Government of NCT of Delhi
Tis Hazari Courts, Delhi – 110054. ...Respondents

ORDER (ORAL)

After arguing for some time learned counsel for the applicant proposed to withdraw the OA with liberty to file a fresh improved O.A. The OA is dismissed as withdrawn.

**(Pradeep Kumar)
Member (A)**

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